

**THE HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**NOTIFICATION**

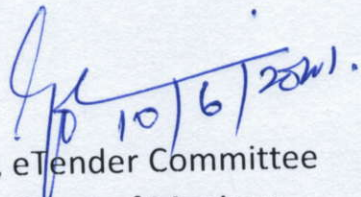
10<sup>th</sup> June, 2021

No. HCM/C-51/2012-CC/Pt.II/90668 It is hereby notified that the technical bid for the e-tender no. HCM/C-51/2012-CC/Pt.II dated 01/04/2021, for Supply, testing, installation and maintenance of 45 (forty five) Desktop Computers, 6 (six) Laptops, 11 (eleven) Multi Function Printers, 4 (four) UPS, 1 (one) WiFi Router, 2 (two) External Hard Disks, 41 (forty one) Power Extension Cords and 34 (thirty four) Pen Drives for the High Court of Manipur have been opened on 03-05-2021. 4(four) bidders namely

1. M/s BMG Informatics Pvt. Ltd., Guwahati
2. M/s Sagolsem Mani Singh and Sons, Imphal
3. M/s JIL Information Technology Limited, Ghaziabad
4. M/s Allied Agencies, Imphal

have submitted their bids. Technical evaluation of the submitted bids have been completed.

Except the Printer quoted by M/s Allied Agencies, Imphal, all other items quoted by the four bidders are hereby declared as technically qualified and their financial bids will be opened on **Thursday the 10<sup>th</sup> June, 2021 at 14:00 hrs.**

  
Chairman, eTender Committee  
High Court of Manipur